GOVERNMENT OF INDIA DEFENCE LOK SABHA

UNSTARRED QUESTION NO:164 ANSWERED ON:01.08.2011 MOBILE TOWERS IN MILITARY AREAS Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government has allowed the mobile telephone companies to erect mobile towers and lay optical fibre lines in cantonment and border areas in the country;

(b) if so, the details thereof;

(c) whether the Government has made any specific check to watch the activities of mobile companies in these areas;

(d) if so, the details thereof; and

(e) the extent to which communication services have improved in these areas?

Answer

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) to (d): Ministry has framed a policy in September, 2008 for the provision of defence land to Communication Operators who have been granted license by the Department of Telecommunications to construct shared communication towers and laying of optical fibre cables to extend the communication network to Military Stations/Cantonments.Necessary security checks have been included in the above policy.

(e) Wherever shared communication towers are established as per the policy, the communication services improve.